

**GOVERNMENT OF INDIA  
EXTERNAL AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:4705

ANSWERED ON:08.12.2010

NEW COMPETITION LAW

Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra

**Will the Minister of EXTERNAL AFFAIRS be pleased to state:**

- (a) whether the United States of America has requested the Indian Government to remove the problematic rule in its new competition law that requires foreign companies to obtain Government approval for mergers and acquisitions, including those taking place outside the country;
- (b) if so, the response of the Government of India in this regard;
- (c) whether the Government of India has fixed time to approve the transactions; and
- (d) if so, the details thereof?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SMT. PRENEET KAUR)

- (a) No. The Government is not aware of any request from United States Government regarding Competition Law of India.
- (b) to (d) Does not arise.